

PENDENCY / ARREARS IN THE STATE OF ...WEST BENGAL
FOR THE MONTH OF June, 2017.
HIGH COURT

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	4669	17477	22146	368	1701	2069	235	3091	3326	4802	16087	20889	Increase = 02.84%	Decrease = 07.95%	Decrease = 05.67%	40	63	103	621	6891	7512

3(a)	Whether any Statewide/Regional Conference held during the month.	N. A
3(b)	Number of Officers who participated in the said conference	
3(c)	Whether any Statewide/Regional Conference held during the month.	
4	What is the progress made on those targets district-wise	

N.B. : That the pending Civil & Criminal cases of this Judgeship as stood at the end of 30.06.2017 are not matched between the CIS DATA and manual statement and as such as per direction/instruction of the Hon'ble High Court, Calcutta, the following number of cases have been shown as instituted/disposed for the purpose of adjustment.

Institution		
Civil	Criminal	Total
159	69	228

Disposal		
Civil	Criminal	Total
69	1169	1238

Dyed Nazimuddin Akbar
Dist. & Sess. Judge - in - ch.
Dakshin Dinajpur at Balurghat